National Institute of Vedanta

1117. SHRI HARISH RAWAT: Will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal to open a National Institute for Vedanta;
- (b) if so, whether it is likely to be set up during he Eight Five Year Plan; and
 - (c) if so, the location thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

- (b) The question of setting up of the Institute is at a preliminary stage. It is not envisaged to be set up during the Eighth Five Year Plan.
 - (c) Rajpur Marg, Dehradun (U.P.)

(i) Availability of water

(ii) Requirement Approximately 6 million litres

per day.

Approximately 11.6 million litres per day.

(c) and (d). Yes, Sir. A scheme for the augmentation of water supply in Meerut Cantonment has been sanctioned and the first two phases of eh Scheme have already been executed. The third phase, at an approximate cost of Rs 1.34 crores, is under implementation through the UP Jal Nigam.

Environment Courts

1119. SHRI HARISH RAWAT: SHRI S. KRISHNA KUMAR: SHRI C.K. KUPPUSWAMY: SHRIMATI BASAVA RAJES-WARI: SHRIMATI CHENNUPATI

Shortage of Drinking Water in Meerut Cantt.

1118. SHRI HARISH RAWAT: Will the PRIME MINISTER be pleased to state:

- (a) whether there is an acute shortage of drinking water in Meerut Cantt.;
- (b) if so, the quantity of drinking water available of Civilian population there and total requirement thereof;
- (c) whether any steps are being taken to remove this shortage; and
 - (d) if so, the details thereof?

WANATH PRATAP SINGH): (a) and (b). There is a shortage of drinking water in some localities of the Cantonment.

THE PRIME MINISTER (SHRI VISH-

VIDYA: SHRIM, RAMANNA RAI: SHRI B.N. REDDY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government have shelved the proposal for setting up of Environment Courts in the country;
 - (b) if so, the reasons therefor;
- (c) if not, whether Government have finalised the draft bill regarding setting up of environment courts; and

(d) if so, when this bill is likely to be introduced?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) No Sir.

- (b) Does not arise.
- (c) No Sir.
- (d) Does not arise.

[English]

Approach Paper on Eighth Plan

1120. SHRI S. KRISHNA KUMAR:
KUMARI UMA BHARATI:
SHRI DAULAT RAM SARAN:
SHRI PRAKASH KOKO
BRAHMBHATT:
SHRI UTTAM RATHOD:
SHRI MADHAVRAO SCINDIA:
SHRI SRIKANTHA DATTA
NARASIMHA RAJA
WADIYAR:
PROF. RASA SINGH RAWAT:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Approach Paper on the Eighth Plan has been approved by the National Development Council; if so, the details thereof;
- (b) whether Government propose to introduce basic changes in the plan approach as approved by the National Develoment Council;
- (c) if so, the reasons and the details of the changes proposed to be made: and
 - (d) when the Eighth Plan document is

likely to be ready?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) Yes, Sir. The Approach to the Eight Five Year Plan, 1990-95 was approved by the National Development Council at its meeting held on 18th and 19th June, 1990.

- (b) No, Sir.
- (c) Does not arise.
- (d) The Eighth Plan document is likely to be ready by the end of this year.≈

Vacancies of Teachers in Delhi Administration Schools

- 1121. SHRI R.N. RAKESH: Will the PRIME MINISTER be pleased to state:
- (a) whether a number of vacancies of teachers are lying vacant in various schools of Delhi Administration;
 - (b) if so, the details, category-wise:
- (c) whether any programme has been chalked out by Government to fill up the above posts upto October, 1990; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). According to the information furnished by the Delhi administration the following vacancies in various categories of teachers are lying vacant in various schools of the Delhi Administration:—